

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1938
ANSWERED ON 09TH DECEMBER, 2021**

LIGHTING SYSTEM ON NATIONAL HIGHWAYS

**1938. SHRI PRATAPRAO JADHAV:
SHRI BIDYUT BARAN MAHATO:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI SHRIRANG APPA BARNE:
SHRI RAVINDRA KUSHWAHA:
SHRI RAVI KISHAN:
SHRI SUBRAT PATHAK:
SHRI SUDHEER GUPTA:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of provision of lighting system at night on National Highways (NHs) in the country;**
- (b) the details of NHs where lighting systems have been installed, State and NH-wise;**
- (c) the details of the proposals received from the State Governments to provide central median LED lights on NHs along with the action taken by the Government thereon;**
- (d) whether the Government propose to provide central median LED light in all NHs in the country and if so, the details thereof; and**
- (e) the steps taken/being taken by the Government to check accidents and thefts on NHs in the country?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Indian Roads Congress (IRC) guidelines specify provision of lighting on NHs at locations such as built-up sections, toll plaza areas, rest areas, truck lay-byes, bus bays and bus shelter locations, grade-separated structures, interchanges, flyovers, underpasses (vehicular and pedestrian) and overpasses. Accordingly, lighting is generally provided in the above-mentioned road-sections/locations in 4-laning and 6-laning projects. In 2-laning projects, lighting is also provided in toll plazas and other locations as mentioned above as per provisions in the respective contract agreements. The scope of lighting in a project is decided based on the requirement assessed during preparation of Detailed Project Report (DPR) from safety and other technical considerations and also taking into account proposals/suggestions received from different quarters including State Governments.

(d) There is no proposal to provide median lighting on entire National Highways except in sections/ locations mentioned in reply to part (a) to (c) above.

(e) Government has taken following steps to check accidents on National Highways in the country:

- i. Amendment of Motor Vehicle Act with variety of provisions to enhance road safety**
- ii. Permanent rectification of accident black spots**
- iii. Road safety audit in design, construction and operation stages.**
- iv. Incident management.**
- v. Providing traffic calming measures.**
- vi. Road Safety awareness campaigns/ trainings/ programs**
- vii. Free eye check-up camps and distribution of eye-glasses to truck/ bus drivers operating on National Highways.**

State Governments look after the law and order situation on National Highways within their jurisdiction including theft.
